

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

112. Company Appeal/122/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Jai Hanuman Syntex Private Limited

V/s.

Registrar of Companies Mumbai

*Appearances:*

For applicant :- Adv. Prachi Wazalwar a/w Adv. Shawn Fernandes

For Respondent:- RoC Mumbai

SECTION 252(1) OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Heard the counsel appearing for the appellant. After making the submission at the bar she seeks some more time to submit documents like financial statement from 2004 onwards, shareholder resolution and other relevant documents. Let the same be done within two weeks. At her request, list on **23.04.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)